IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 110
(IB)-2844/(ND)/2019

IN THE MATTER OF:

Continuous Dyeing & Printing Mills ... Applicant

Vs

Bhavika Apparels PrivateLimited ... Respondent

Order under Section 9 of IBC.

Order delivered on 04.03.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent : Dr.Sumant Bharadwaj, Mr. Vedant Bharadwaj, Advs.

ORDER

Learned Counsel for the Corporate Debtor is directed to comply the order dated 12.02.2021.

List on 20.04.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH